

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-62-2020**

Shri Raymond Desa &amp; Ors. ... Petitioners

Versus

Village Panchayat of Cortalim &amp; Anr. ... Respondents

Shri B. Sardesai, Advocate for the Petitioner.

Ms. Susan Linhares, Advocate for the Respondent No.1.

**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 10<sup>th</sup> July 2020****P.C. :**

The petitioners' counsel undertakes to serve a set of case papers on the learned Advocate for the respondent no.1 to enable her to file the reply.

2. Post the matter on 13.07.2020.

**DAMA SESHADRI NAIDU, J.**

NH